

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1

C.P.(IB)/11(AHM)2021

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.01.2021

Name of the Company: EBPL Ventures Pvt Ltd  
V/s  
Sarguja Rail Corridor Pvt Ltd

Section: 9 of Insolvency and Bankruptcy Code, 2016

**ORDER**

Learned Counsel Ms. Prachi Joshi appeared for Operational Creditor.

We direct the Operational Creditor to serve notice to the Corporate Debtor by Speed-post and by e-mail and to file affidavit within two weeks.

Matter to appear for further consideration on 17.03.2021.

(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

Dated this the 28th day of January, 2021

Prakash

(MADAN B GOSAVI)  
MEMBER (JUDICIAL)